

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

(Arising out of impugned final judgment and order dated 21-12-2012 in CMWP No. 15196/1996 passed by the High Court Of Judicature At Allahabad)

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV. & ORS.

Respondent(s)

Date : 11-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Yatish Mohan, Adv.
Jennifer John, Adv.
Mr. E. C. Vidya Sagar, AOR

For Respondent(s) Mr. Shrish Kumar Misra, AOR
Mr. Vinay Kumar, Adv.
Mr. Raghvendra Upadhyay, Adv.

Mr. Braj Kishore Mishra, AOR
Ms. Aparna Jha, Adv.
Ms. Jessy Kurian, Adv.
Mr. Abhishek Yadav, Adv.

Mr. Akshat Kumar, AOR
Mr. Tanmaya Aggarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the petitioner seeking adjournment for three weeks for filing Rejoinder Affidavit, the matter is adjourned for three weeks.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER